

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 174 of 2012 & 98 of 2013

Dated: 29th November, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

**Punjab State Electricity
Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

**Counsel for the Respondent(s) : Mr. Sakesh Kumar
Mr. Praveen Kumar Singla (Rep)
of R-1
Ms. Shikha Ohri for PSERC in
A.No. 98/13**

ORDER

At the request of the learned counsel for the parties, post the matter for further hearing on **2nd December, 2013.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt